

CAUSE LIST OF THE COURT OF SRI BASAVARAJ SANADI., PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 28.06.2021

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. OS 79/2021 (Adv)	16. CC 1241/2013
2. Cr 15/2021 ANGPS (Adv)	17. CC 397/2018
3. Cr 19/2021 ANGPS (Adv)	18. CC 567/2018
4. Cr 43/2021 ANGPS (Adv)	19. CC 1104/2018
5. Cr 197/2021 HPS (Adv)	20. CC 1108/2018
6. CC 708/2016	21. CC 1635/2018
7. CC 1652/2016	22. CC 997/2019
8. CC 526/2018	23. CC 1134/2019
9. CC 805/2018	24. CC 1201/2019
10. CC 820/2018	25. CC 329/2020
11. CC 1378/2018	26. CC 792/2020
12. CC 211/2019	27. CC 793/2020
13. CC 835/2020	28. CC 794/2020
14. CC 943/2020	29. Crl.Misc 26/2021
15. Crl.Misc 160/2017	30. Crl.Misc 57/2021

Hosakote
25.06.2021

C. Sanadi 25/6/21
I/c Prl. Civil Judge & JMFC.,
Hosakote.

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **28.06.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. CC 1078/2016	16. OS 167/2009
2. CC 1351/2016	17. OS 103/2012
3. CrI.Misc 84/2021	18. OS 317/2012
4. Cr 101/2020 TSPS (Adv)	19. OS 357/2013
5. Cr 76/2021 NGPS	20. OS 449/2013
6. OS 151/2021	21. OS 3/2018
7. OS 51/2020	22. OS 13/2018
8. OS 297/2019	23. OS 56/2020
9. OS 33/2019	24. OS 79/2020
10. OS 111/2018	25. OS 80/2020
11. OS 309/2017	26. OS 171/2020
12. OS 273/2016	27. OS 281/2020
13. OS 2/2015	28. OS 77/2021
14. OS 533/2014	29. Ex 2/2016
15. OS 267/2012	30. Ex 6/2017

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Addl. Civil Judge & JMFC.,
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